

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2019
ANSWERED ON:01.12.2009
FOREIGN FIRM IN FISHING INDUSTRY
Ahir Shri Hansraj Gangaram

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether foreign firms have been granted permission for fishing within the Indian maritime boundaries;
- (b) if so, the details of such foreign firms as on date;
- (c) whether any regulations have been made in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(PROF. K.V. THOMAS)

(a) No, madam.

(b) Does not arise.

(c) & (d) The Maritime Zone of India (MZI) Act, 1981 stipulates regulations of fishing by the foreign fishing vessels in the Indian maritime Zone.